

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1195

ANSWERED ON:29.07.2003

ALLOCATION UTILISATION OF FUNDS

CHADA SURESH REDDY;PUSHPDAN SHAMBHUDAN GADHAVI;RAMJI MANJHI;T.M. SELVAGANAPATHI

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

:

- (a) the details of the funds allocated/released under the IAY during 2003-2004, State-wise;
- (b) whether the funds released for rural housing schemes so far have been utilised fully;
- (c) if not, the reasons therefor;
- (d) whether the Government have received requests from the State Governments for the enhancement of funds under the scheme during the said period;
- (e) if so, the details thereof and the reaction of the Government thereto;
- (f) the names of the States that are not sending monthly report on IAY; and
- (g) the action taken against such defaulting States?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI U.V. KRISHNAM RAJU)

- (a) State-wise details of funds allocated/released during 2003-2004 under the Indira Awaas Yojana (IAY) so far is annexed.
- (b) & (c) The funds released under the IAY, the flagship programme of Rural Housing, since inception till 2002-2003, have been almost utilized.
- (d) & (e) This Ministry has been receiving requests from various State Governments from time to time for enhancement of funds under the IAY. The funds provided under the scheme are allocated State-wise on the basis of predetermined criteria. Any increase in State-wise allocation is possible only if overall budgetary allocation is enhanced.
- (f) & (g) Himachal Pradesh, Jammu & Kashmir, Jharkhand, Manipur, Meghalaya, Nagaland, West Bengal, Andaman & Nicobar Islands, Dadra Nagar Haveli, Daman & Diu and Pondicherry are not submitting Monthly Progress Reports on IAY regularly. Such defaulting States/UTs are reminded at various levels to send monthly reports regularly to this Ministry.